

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. †1728
TO BE ANSWERED ON 27.12.2018**

SOCIAL JUSTICE AND EMPOWERMENT AFTER INDEPENDENCE

†1728. SHRI AHMAD ASHFAQUE KARIM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether even now all the citizens of this country are not able to get social justice and their rights;
- (b) if so, the reasons therefor; and
- (c) whether Government is making any plan on priority basis for people deprived of social justice and their rights?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (c): The Ministry of Social Justice and Empowerment is entrusted with the task of empowerment of its socially and economically marginalized target groups which includes, Scheduled Castes, Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, De-notified and Nomadic Tribes, Economically Backward Classes and Persons with Disabilities.

The Ministry implements various welfare schemes for its target groups to enable them to lead productive, safe and dignified lives. Welfare is a continuous process and continues with the pace of development of society.
